THE MINISTER OF HOME AFFAIRS (SHRI Y B. CHAVAN): (a) to (e) About 100 persons were injured in the Y-shaped building, Indraprastha Estate as a result of the indiscriminate use of force made by the police after they had entered the building at about 3 P.M. No one died as a result of any police action taken and there is no evidence to indicate that any person was thrown out from the third

floor of the office by the police.

The Lieutenant Governor, Delhi, had instructed the Deputy Commissioner, Delhi, to inquire into and report on the happenings in and around the Indraprastha Bhavan on September 19, 1968. He has reported that the Police indulged in unprovoked beating of even innocent persons and in wanton acts of destruction inside the building. The Deputy Commissioner had been asked to make further inquiries to find out the precise part played by the officers who entered the building along with the police force of which they were in charge. His further report has been received and is under examination.

Government have accepted the conclusions reached by the Deputy Commissioner regarding the very wrong use of force and have accordingly framed and communicated definite charges to the officers concerned. Shri A. S. Ramchandra Rao, one of the Commissioners for Departmental Enquiries under the Central Vigilance Commission, will inquire into the charges framed against such officers.

## DESTRUCTION OF HOUSES BELONGING TO CHURCHES

- \*71. SHRI M. P. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that some houses belonging to St. John's church were destroyed by the Agra District and Mahapalika authorities on the 24th August, 1968;
- (b) whether it is a fact that the Police authorities at Kotwali, Agra refused to entertain a complaint in the matter;
- (c) whether wrong facts were given by the authorities to the Governor when a deputation of Christian Community waited on him at Agra; and

(d) what steps are being taken to give due protection to the Christian Community in future?

THE MINISTER OF HOME AFFAIRS (SHRI Y B. CHAVAN):
(a) to (d) A statement is placed on the the Table of the House.

## STATEMENT .

About 2,300 square yards of land in the Christian Mission Society compound at Hospital Road was acquired by the Agra Nagar Mahapalika under the Land Acquisition Act for widening a road for the construction of some shops and for ensuing a 'Silence Zone'. The possession of land thus acquired was handed over to the Nagar Mahapalika on August 24, 1968 by the demolition of structures on the said land on that day. The structures of the acquired land had been vacated before demolition. Further action has been stayed under orders of the Civil Court, Agra.

- 2. A stay order has also been obtained by the Lucknow Diocesan Trust Association from the High Court, Allahabad in a writ petition on September 18, 1968.
- 3. No complaint regarding the case was lodged at Kotwali, Agra. The Governor of Uttar Pradesh was apprised of the facts stated in para 1 during his visit to Agra in the first week of September, 1968.
- 4. In view of the fact that the action to acquire the land was taken in accordance with the law and is infact a subject matter of legal adjudication, it would not be correct to infer that any unjust or illegal action has been taken in regard to acquisition of the land.

## KAPUR COMMISSION ON GANDHI MURDER PLOT

- \*72. SHRI S. K. VAISHAMPA-YEN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Kapur Commission appointed to enquire into the Gandhi murder plot has completed its work; and
- (b) if so, the broad details of the findings of the Commission?

THE MINISTER OF HOME AFFAIRS (SHRI Y B. CHAVAN):
(a) No, Sir. The term of the Commission has been extended upto 31-12-1968.

(b) Does not arise.

## उत्तर प्रदेश रोडवेज

\*73. श्री मान सिंह वर्मा: क्या परिवहन तथा नौवहन मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्यायह सच है कि सरकार ने उत्तर प्रदेश रोडवेज की बसों में फिर से उच्च श्रेणी और निम्न श्रेणी प्रथा शुरू कर दी है; और
  - (ख) यदि हां, तो उसके क्या कारण है ?

†[UTTAR PRADESH ROADWAYS

\*73. SHRI MAN SINGH VARMA: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

- (a) whether it is a fact that Government have re-introduced upper class and lower class categories in the buses of the Uttar Pradesh Roadways; and
- (b) if so, what are the reasons therefor?]

परिवहन तथा नौबहन मंत्री (प्रो०वी० के० श्रार० बी० राष): (क) तथा (ख) अपे-क्षित सूचना उत्तर प्रदेश सरकार से एकत्रित की जा रही है और प्राप्त होने पर सभा पटल पर रख दी जायेगी।

†[THE MINISTER OF TRANS-PORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) and (b) The required information is being collected from the Government of U.P. and will be laid on the Table of the Sabha, when received.]

OFFICERS BELONGING TO SCHEDULED CASTES AND TRIBES IN DELHI ADMINISTRATION

- \*74. SHRI B. K. GAIKWAD: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of officers in Class I, Class II and Class III posts in the Delhi Administration;

- (b) the number of officers belonging to the Scheduled Castes and the Scheduled Tribes in Class I, Class II and Class III posts in the Delhi Administration:
- (c) whether the percentage of posts fixed by Government for persons belonging to the Scheduled Castes and the Scheduled Tribes has been maintained; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a)

Class	I	٠	٠	٠	412
Class	II		•	•	927
Class	Ш		•	•	33, <b>0</b> 93

(b)	Class I	•	•		8
	Class II		•		30
	Class III			•	2,020

- (c) Yes, according to rules and instructions of the Government of India and subject to availability of such candidates.
  - (d) Does not arise.

CRIMES IN WEST BENGAL

- \*75. SHRI D. L. SEN GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of instances of Crime of cognizable nature which have taken place in West Bengal during the present spell of President's rule;
- (b) the number of cases which were detected by the police; and
- (c) the authority which is investigating into the case of daylight mail robbery which took place in Park Street Post Office on the 1st July, 1968?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The information is being collected from the Government of West Bengal and will be laid on the Table of the House on receipt.

<sup>†[ ]</sup> English translation.